

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 3855
TO BE ANSWERED ON 08.12.2016

Scarcity of Drinking Water in Villages

3855. SHRI MAHEISHGIRRI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has identified rural habitations in the country which are significantly affected by scarcity of drinking water, if so, the details thereof, State/UT-wise;
- (b) whether the Government has provided or proposes to provide special assistance to States which are significantly/ Badly affected by shortage of drinking water;
- (c) if so, the details thereof;
- (d) whether the Union Government is planning to take any specific measures in cooperation with the respective State Government to resolve the problem of drinking water shortage in rural habitations; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Yes Madam. The State / UT-wise details of rural habitations of partially covered category where drinking water is not being supplied as per National Rural Drinking Water Programme (NRDWP) norms i.e. 40 litre per capita per day (lpcd) is at **Annexure**.

(b) and (c) Yes Madam. Under NRDWP, 10% of annual allocation is earmarked for coverage of significantly / badly affected by shortage of drinking under Desert Development Programme which covers 235 blocks of 7 States namely Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Karnataka and Rajasthan.

(d) and (e) Yes Madam. Through NRDWP, this Ministry is providing assistance to the States for increasing the coverage of rural water supply to rural population and while doing so this Ministry advised the States to accord higher priority to the area that is Quality Affected and Partially Covered which are significantly / badly affected by shortage of drinking water.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.3855
due for reply on 8-12-2016**

Annexure

Details of Partially Covered rural habitations as on date 05.12.2016			
S.No.	State	Total No of Habitations	No of Partially Covered Habitations (getting less than 40 Litres per capita per day)
1	Andaman And Nicobar	400	76
2	Andhra Pradesh	48342	14864
3	Arunachal Pradesh	7577	4675
4	Assam	88099	23473
5	Bihar	110234	40148
6	Chhattisgarh	74647	2968
7	Goa	347	2
8	Gujarat	36066	5
9	Haryana	7948	242
10	Himachal Pradesh	53604	12112
11	Jammu And Kashmir	15958	7239
12	Jharkhand	120067	429
13	Karnataka	60220	31113
14	Kerala	11883	7676
15	Madhya Pradesh	128067	47
16	Maharashtra	100066	11510
17	Manipur	2868	629
18	Meghalaya	10475	8795
19	Mizoram	738	291
20	Nagaland	1530	780
21	Odisha	156468	25914
22	Puducherry	266	113
23	Punjab	15384	1817
24	Rajasthan	121648	46029
25	Sikkim	2084	1353
26	Tamil Nadu	100204	8468
27	Telangana	24582	10070
28	Tripura	8723	519
29	Uttar Pradesh	260801	1054
30	Uttarakhand	39209	17548
31	West Bengal	105905	44515
Total		17,14,410	3,24,474
Percentage			18.93

(Source: format c-17)